

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
COURT - 2

ITEM No.214
C.P.(IB)/83(AHM)2022

Proceedings under Section 95 IBC

IN THE MATTER OF:

State Bank of India

.....Applicant

V/s

Pravinbhai Chhaganbhai Patel

.....Respondent

Order delivered on: 10/06/2024

Coram:

Mrs. Chitra Hankare, Hon'ble Member(J)

Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Applicant

: Mr. Monaal Davawala, Adv. for Ms. Dharmishtha Raval

For the Respondent

: Mr. Harshil Patel, Adv. for Mr. Lalit Patel, Adv.

ORDER

Ld. Counsel Ms. Dharmishtha Raval has filed a sick note. RP is directed to remain present on next date of hearing.

List for further consideration on 03.07.2024.

-Sd-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

-Sd-

CHITRA HANKARE
MEMBER (JUDICIAL)